



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH]

NOTICE

1. **IT IS FOR INFORMATION TO ALL CONCERNED THAT ON 18-04-2024 (THURSDAY) :-**

THE SINGLE BENCH OF HON'BLE MR. JUSTICE DEVASHIS BARUAH WILL NOT SIT. URGENT MATTERS PERTAINING TO THE SAID BENCH, IF ANY, MAY BE ALLOWED TO BE MENTIONED BEFORE THE SINGLE BENCH OF HON'BLE MR. JUSTICE S. K. MEDHI.

2. **IT IS FOR INFORMATION TO ALL CONCERNED THAT ON 19-04-2024 (FRIDAY) :-**

THE SINGLE BENCH OF HON'BLE MR. JUSTICE P.J.SAIKIA WILL TAKE UP RSA MATTERS (ALONGWITH OTHER CIVIL BENCH-I MATTERS AS PER ROSTER).

BY ORDER

Dated, Guwahati the 10th April, 2024.